

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD**

This the 22nd day of **May, 2018**.

**HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
HON'BLE MR. R. RAMANUJAM, MEMBER (A).**

Original Application Number. 330/00034/2011.

Achche lal, aged about 51 years, Son of Late Sri Subansi Thakur, Resident of Subedarganj, Allahabad.

.....Applicant.

VE R S U S

1. Union of India through General Manager, North Central Railway, Allahabad.
2. Divisional Railway Manager, North Central Railway, Allahabad Division, Allahabad.
3. Senior Divisional Personnel Officer, North Central Railway, Allahabad Division, Allahabad.

.....Respondents

Advocate for the applicant : Shri Vinod Kumar
Advocate for the Respondent : Shri Anil Kumar

O R D E R

(Delivered by Hon'ble Mr. Sanjeev Kaushik, J.M)

Learned counsel for the applicant has submitted that he has received no instruction from the applicant despite several communications. Therefore, he submitted that this OA may be dismissed as not pressed.

3. In view of the statement of the counsel for the applicant, the O.A is dismissed as not pressed.

MEMBER- A.

MEMBER- J.

Anand...